



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/81/2016
NAME OF THE PETITIONER(S) : R. PREETHA
NAME OF THE RESPONDENT(S) : M/S STYLUS POLYSTORES PRIVATE LIMITED &
3 OTHERS
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	Karthikeyan Anbazhagan for Anant Maratha ABRAHAM MARKOS	Counsel for petitioner COUNSEL FOR RESPONDENTS	 

ORDER

Counsel for petitioner called but absent. Shri Karthikeyan Anbazhagan, proxy counsel for petitioner present. Shri Abraham Markos, counsel for respondents present and sought time for submitting arguments. Time extended at request.

Put up on 06.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)